

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

APPLICATION NO. 160 OF 2017 (SZ)

In the matter of

M/s Chenthur Aqua Planet,
Rep. by its Proprietor Subbathal,
SF 444/2A, Poothottam,
Muthanampalayam,
Tiruppur - 641606.



Vs

...Applicant

1. The Chairman,
Tamilnadu Pollution Control Board,
No. 76, Mount Road,
Guindy, Chennai - 600032.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruppur North,
II floor, Kumaran Commercial Complex,
Kumaran Road,
Tiruppur – 641601.
3. The Executive Engineer,
Public Works Department,
Tiruppur.

...Respondents

Counsel appearing for the applicant

M/s S.S. Swaminathan
Ra. Srividhya
S. Umamaheswari
P.M. Vijayakumar
K. Elumalai

Counsel appearing for the respondents

For respondent No. 1 & 2

... M/s Rita Chandrasekar

ORDER

Present

Hon'ble Shri Justice Dr. P. Jyothimani, Judicial Member
Hon'ble Shri P.S. Rao, Expert Member

7th August, 2017

The learned counsel appearing for the applicant states that she is not pressing the application. She has also made an endorsement to that effect. Accordingly, the application stands dismissed as not pressed. It is open to the State Pollution Control Board to pass appropriate orders in accordance with law.

.....,JM
(Justice Dr. P. Jyothimani)

.....,EM
(Shri P.S. Rao)

NGT